

C. A. T. Bench, JAIPUR

Date of Order

Orders

17-1-94

Applicant present in person.

The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for admission on 8-3-94.


REGISTRAR

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

8-3-94

Applicant present in person.

The aforesaid Hon'ble Bench not formed today Be listed before that Bench for admission on 14-4-94.


REGISTRAR

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

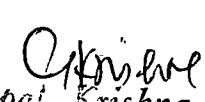
15-4-94

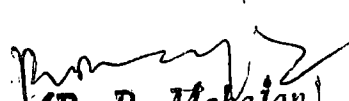
Applicant in person

The applicant seeks permission to withdraw the C.F. with permission to file a fresh C.F. He is permitted to do so. The C.F. is accordingly dismissed as withdrawn by with the liberty to file a fresh petition if so advised. MA becomes in fructuous accordingly dismissed.

on behalf of MA
Rk
25/4/94

Cum out
do the app/p
on 22-4-94
22-4-94
9


Gopal Krishna
Member (Judg.)


(B. B. Mahajan)
Member (Jm.)